

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA  
UNSTARRED QUESTION NO. 3174  
TO BE ANSWERED ON 18.12.2025

SFURTI SCHEME

3174. SHRI PUTTA MAHESH KUMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of number of clusters approved, functional/operational, pending clearance and yet to commence including handloom clusters under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) along with their status across the country during the last five years, State-wise and district-wise in Andhra Pradesh, especially in Eluru district.
- (b) whether the Government has identified reasons for delays in operationalizing clusters in the various States including Andhra Pradesh and the steps being taken to address these delays.
- (c) the total funds allocated, released and utilized under the SFURTI scheme in the country, State-wise and district-wise in Andhra Pradesh including the Eluru Lok Sabha Constituency during the last five years; and
- (d) the details regarding the total number of individuals, especially women and youth, who have been benefited by the SFURTI scheme during the last five years across the country, State- wise and district-wise in Andhra Pradesh including the Eluru Lok Sabha Constituency?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

- (a): The Scheme of Fund for Regeneration of Traditional Industries (SFURTI) was in continuation till 30-09-2022 only, for the purpose of consideration of new clusters. Details of clusters approved, became functional/operational, including handloom clusters, along with their status across the country during the last five years, State/UT wise and District-wise in Andhra Pradesh are annexed as *Annexure-I*. No cluster proposal under SFURTI has been received in the Ministry from Eluru District, Andhra Pradesh.
- (b): The Ministry periodically reviews the functionalization of SFURTI clusters in coordination with the concerned Nodal Agencies, Technical Agencies, and Implementing Agencies, based on physical visits conducted, progress reports etc.
- (c): The consolidated fund is approved under SFURTI as such the funds are not allocated or released State wise or District wise.
- (d): Around 116,836 women artisans have been directly benefitted under SFURTI during the last five years. State wise and District-wise details of Andhra Pradesh, are annexed as *Annexure-II*.

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Annexure-I referred in part (a) of Lok Sabha Unstarred Question No. 3174 due for reply on 18.12.2025.

**State/UT wise details and status of SFURTI Clusters approved in last five years**

Sl. No.	State	Clusters Approved	Functional Clusters	Under-Implementation	Total Artisans Proposed to be benefited (No.)	Women Artisans
1	Andhra Pradesh	10	8	2	8492	2950
2	Arunachal Pradesh	2	2	-	799	407
3	Assam	20	18	2	12625	8636
4	Bihar	8	6	2	5426	2777
5	Chhattisgarh	2	2		1830	1225
6	Gujarat	10	7	3	4526	3760
7	Haryana	3	3		2117	1815
8	Himachal Pradesh	4	3	1	851	133
9	Jharkhand	12	10	2	6682	2295
10	Karnataka	19	10	9	11560	4874
11	Kerala	5	4	1	2317	1294
12	Madhya Pradesh	41	32	9	23095	12562
13	Maharashtra	23	14	9	13975	6933
14	Manipur	23	17	6	11872	6227
15	Meghalaya	5	5		1528	675
16	Mizoram	1	1		304	72
17	Nagaland	8	6	2	3017	1852
18	Odisha	48	22	26	35205	17068
19	Rajasthan	32	21	11	17849	8414
20	Sikkim	4	4		872	357
21	Tamil Nadu	11	4	7	3699	2093
22	Telangana	13	10	3	7909	4124
23	Tripura	2	1	1	557	222
24	Uttar Pradesh	51	35	16	29481	18402
25	Uttarakhand	4	3	1	2107	935
26	West Bengal	19	13	6	9787	6734
	<b>Total</b>	<b>380</b>	<b>261</b>	<b>119</b>	<b>218482</b>	<b>116836</b>

**District- wise details of SFURTI clusters in Andhra Pradesh approved in last five years**

<b>Sl. No.</b>	<b>District</b>	<b>No. of Clusters</b>	<b>Functional Clusters</b>	<b>Under Implementation</b>	<b>Total Artisans Proposed to be benefited (No.)</b>	<b>Women Artisans (No.)</b>
1	Bapatla	1	-	1	605	193
2	East Godavari	3	3	-	2836	400
3	Guntur	1	1	-	1007	399
4	Vishakhapatnam	2	1	1	1212	851
5	Vizianagaram	2	2	-	2009	894
6	YSR Kadapa	1	1	-	823	213
	<b>Total</b>	<b>10</b>	<b>8</b>	<b>2</b>	<b>8492</b>	<b>2950</b>

**Annexure-II referred in part (d) of Lok Sabha Unstarred Question No. 3174 due for reply on 18.12.2025.**

**State wise details of no. of sustainable jobs generated during the last five years**

<b>Sl. No.</b>	<b>State</b>	<b>Clusters Approved</b>	<b>Functional Clusters</b>	<b>Total No. sustainable Job generated</b>
1	Andhra Pradesh	10	8	7175
2	Arunachal Pradesh	2	2	799
3	Assam	20	18	11480
4	Bihar	8	6	4732
5	Chhattisgarh	2	2	1830
6	Gujarat	10	7	3563
7	Haryana	3	3	2117
8	Himachal Pradesh	4	3	551
9	Jharkhand	12	10	4949
10	Karnataka	19	10	4579
11	Kerala	5	4	1779
12	Madhya Pradesh	41	32	16050
13	Maharashtra	23	14	9757
14	Manipur	23	17	7933
15	Meghalaya	5	5	1528
16	Mizoram	1	1	304
17	Nagaland	8	6	2447
18	Odisha	48	22	14499
19	Rajasthan	32	21	12545
20	Sikkim	4	4	872
21	Tamil Nadu	11	4	1443
22	Telangana	13	10	5449
23	Tripura	2	1	256
24	Uttar Pradesh	51	35	20102
25	Uttarakhand	4	3	1603
26	West Bengal	19	13	7376
	<b>Total</b>	<b>380</b>	<b>261</b>	<b>145718</b>

**District- wise sustainable job generated in Andhra Pradesh during the last five years**

<b>Sl. No.</b>	<b>District</b>	<b>No. of Clusters</b>	<b>Functional Cluster</b>	<b>Total No. sustainable Job generated</b>
1	East Godavari	3	3	2836
2	Guntur	1	1	1007
3	Vishakhapatnam	2	1	500
4	Vizianagaram	2	2	2009
5	YSR Kadapa	1	1	823
	<b>Total</b>	<b>10</b>	<b>8</b>	<b>7175</b>